

National Company Law Appellate Tribunal, New Delhi

Principal Bench

Company Appeal (AT) (Ins) No. 912 of 2020

IN THE MATTER OF:

Shashikala Indermal Jain

...Appellant

Vs.

Dealberg Technologies Pvt. Ltd.

...Respondent

Present:

For Appellant: Mr. Kalrav Trivedi, (PCA)

For Respondent: Mr. Abhishek Emmanuel in person

ORDER

(Through Virtual Mode)

19.02.2021: On 22nd January, 2021, Shri Abhishek Emmanuel, Director, Dealberg Technologies Pvt. Ltd. was heard and prays two weeks' more time to file 'Reply Affidavit'. Prayer was allowed.

It is submitted that 'Reply Affidavit' (soft copy) through e.mail is filed on behalf of Respondent.

Learned Counsel for the Respondent is directed to file the hard copy of the 'Reply Affidavit' within two weeks.

Further, 'Written Submissions' not exceeding four pages may be filed by both the parties within one week.

List this matter on **15th March, 2021.**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Ms. Shreesha Merla]
Member (Technical)**

ss/nn